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Declaration of Assets Liabilities

Years 2023-24

I, RUPESH KUMAR Son of/H/o LATE OM PRakash <sup>SENCHIT</sup> aged 44 years, belonging to BICHAR NEDHAN SACHIN A. PATNA service and presently working as OFFICE ATTENDANT give below the details of the assets (immovable, movable, bank balance, etc.) of myself spouse and dependents\* :-

A. Details of movable assets

(Assets in joint name including the extent of joint ownership will also have to be given).

Sl. No.	Description	Self	Spouse Name(s)	Dep.-1 Name	Dep.-2 Name	Dep.3 Name
(i)	Cash	12,000—				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies.					
(iii)	Bond Debentures and Shares in Companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.					
(v)	Motor Vehicles (Details of make etc.)	2 Bike & 1 car 3 1 scooter (EV)				
(vi)	Jewellery (give details of weight and value)					
(vii)	Other assets, such as values of claims/interests	Mob-1				

Note :- Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependents here means as person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note :- Properties of joint ownership indicating the extent of joint ownership will also have to be indicated].

Rupesh Kumar

4040 (Folio)

15/04/24

15/04/24

2622

16/2/24

Sl. No.	Description	Self	Spouse Name(s)	Dep.-1 Name	Dep.-2 Name	Dep.-3 Name
(i)	Agriculture land Location(s) Survey number(s) Extent (Total measurement) Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and Residential) - Location(s) - Survey/door Number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses Apartments, etc. - Location(s) - Survey/Door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and Government dues :-

Sl. No.	Description	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI PERSONAL LOAN	13,30000—
	(ii) Loans from Financial Institutions		
	(iii) Government Dues :- (a) Dues to departments dealing with Government accommodation.		
	(b) Dues to departments dealing with supply of water.		
	(c) Dues to departments dealing with supply of electricity.		

	(d) Dues to departments dealing with telephones.		
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)].	PAN - BXAPK 9578	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].		
	(iii) Sales Tax [Only in case of property business].		
	(iv) Property Tax		

C. Personal Details

GPF/CPF/PRAN No. :-

Gender :- ☐ (M/F)

Date of Birth :-  (DD/MM/YYYY)

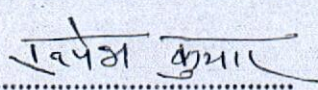
Class/Group :- ☐ (A/B/C)

Cadre :-

Home District :-

I, hereby declare that the above details are true to the best of my knowledge and belief.

Place :- PATNA  
Date :- 15/02/2024

Signature   
Name of Employee :- RUPESH KUMAR  
Designation :- OFFICE ATTENDANT  
Department :- BIHAR VIDHAN SABHA, PATNA

